

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

70. IA 1960/2023
IN
C.P. (IB)/543(MB)2018

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.05.2023**

Name of the Party: Cooltech Appliances Private Limited
Vs.
KAIL Limited

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Ajiz M. K., Ld. Counsel for the Applicant/ RP present.
2. IA-1960/2023: This is an Application filed by the Applicant under section 60(5) of the Code for placing on record the Progress Report. The same is taken on record and IA is **disposed of**.

Sd/-

Sd/-

PRABHAT KUMAR
Member (Technical)

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/